NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09,2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO.Ind-3232/9/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Nirmala K Mandal & anothers
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd & (02) others
UNDER SECTION	v ·
	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Appa Rao	Coursel	Verputeriapparas as	mule
PV Raun Rao	Counsel	provocaolyd@sgruand.	aw.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Appa Rao and Shri P.V.Rama Rao, Learned Counsels for the Petitioner. The CP filed by the Petitioner is incomplete and he contends that he has already filed 7-8 cases earlier and thus considers not necessary to file the complete CP. Post the case on 29.09.2017 for dismissal.

Member (T)

Member (J)

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